

DIVISION BENCH

O-219

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/3(KB)2024
IN
C.A.(CAA)/197(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	BRGD SPONGE & IRON PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances via video conference/physically

ORDER

1. None for the parties.
2. Post this matter on **02.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)